

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2587
TO BE ANSWERED ON 06TH MARCH, 2020**

TRADE OF SPURIOUS MEDICINES

**2587. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:
SHRI VIJAY KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of spurious medicines sold openly and its failure to check the increasing trade of spurious medicines, if so, the details thereof and the reasons therefor;
- (b) the number of such cases reported, guilty persons arrested and action taken during the last three years and the current year, State/UT-wise;
- (c) the steps taken by the Government to check the increasing trade of spurious medicines in various parts of the country;
- (d) whether the Government has developed any other system in addition to the Central Drugs Standard Control Organisation for checking the quality of medicines; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) & (b): As per information received from various State/UT Drugs Controllers, number of drugs samples tested, number of drugs samples declared sub-standard and spurious/ adulterated and action taken thereon during the last three years and current year is enclosed as **Annexure**.

(c): There is no such report that there is increasing trade of spurious medicines in various parts of the country.

(d) & (e): The Central Drugs Regulatory Authority i.e. Central Drugs Standard Control Organsiation (CDSCO) is responsible for approval of New Drugs, Clinical Trials, laying down the standards for drugs, control over the quality of imported drugs, coordination of the activities of State Drug Control Organizations and providing expert advice with a view to bringing uniformity in the enforcement of Drugs and Cosmetics Act, etc.

In every State/UT, there is a Drug Regulatory Authority to ensure the quality of the drugs. The regulatory control over the manufacture and sale of the drugs is primarily exercised by the State Licensing Authorities (SLAs) appointed by the State Governments.

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Annexure

**Number of samples tested and enforcement actions taken by State Drugs Controller during
1st April 2019 to 30th September 2019**

S. No.	States /UTs	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/adulterated	No. of prosecution launched for manufacturing, sale and distribution of spurious/adulterated drugs	No. of cases (as mentioned in the earlier column) decided	No. of persons arrested	Approx. value of drug seized (Rs)	No. of Raids Conducted	Action taken w.r.t. no. of raid conducted
1	Andhra Pradesh	1788	46	3	6	Nil	Nil	42,40,650 All Cases	110	531 (Shops inspected)
2	Arunachal Pradesh					Data Awaited				
3	Assam	153	19	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar									
5	Chattisgarh	236	11	Nil	Nil	Nil	Nil	Rs. 960/-	2	Nil
6	Goa	341	6	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	Gujarat									
8	Haryana	1048	7	Nil	18	16	Nil	Nil	8622	Cancelled 967, Suspended 292
9	Himachal Pradesh	702	9	7	Nil	Nil	Nil	-	1	Case in under investigation
10	Jharkhand	Sample Taken - 373 Standard-26	NSQ-11 Misbrand-5	Nil	Nil	Nil	2	60,00,000 Approx.	44	Suspension-18 Cancelled-9 Prosecution-16 FIR-7 Raid-44
11	Jammu & Kashmir	1114	42	Nil	Nil	-	Nil	3881087	7641	136
12	Karnataka	4092	263	Nil	NA	NA	NA	NA	Nil	Nil
13	Kerala	4573	66	Nil	23	Nil	Nil	2095768	17	Freezing of Drugs for Further verification
14	Madhya Pradesh	961	15	4	Nil	Nil	Nil	Nil	Nil	Nil
15	Maharashtra	1927	83	7	Nil	Nil	20	3,22,19,543	91	FIR-22
16	Manipur	4 (Four)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Meghalaya	27	3	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Mizoram	68	6	-	Nil	Nil	Nil	Nil	Nil	Nil
19	Nagaland	95	3	Nil	Nil	Nil	Nil	-	Nil	Under process
20	Odisha	1950	38	4	Under Investigation	Under Investigation	FIR Lodged	Rs. 2,01,928/-	543	SCN being issued

								(Except value of adulterated & spurious drug)		Cancellation & Suspension of Licences
										399
21	Punjab	1471	14	Nil	7 (These cases relates with samples taken in previous period)	Nil	Nil	-	315	Licences of 82 firms were suspended due to other contraventions related to raids conducted
22	Rajasthan					Data Awaited				
23	Sikkim					Data Awaited				
24	Tamilnadu	4807	131	1	4* (For spurious) 53* (For not of standard Quality)	One case has been decided & Fine of Rs. 60000/- with ITRC.	Nil	Nil	242	Under Investigation for taking Legal Action.
25	Telangana					Data Awaited				
26	Tripura	681	10	Nil	Nil	Nil	Nil	Nil	2	Prosecution launched (2)
27	Uttarakhand	82	8	4	14	14	14	Approx. 5 lakh	30	FIR lodged and 14 persons arrested
28	Uttar Pradesh	4254	Sub-Std. 96 Misbranded- 54	46	140	1	67	40749295/-	467	FIR-59 persons arrested-67 Total Seizure- Rs 40749295/-
29	West Bengal	120	1	Nil	Nil	Nil	Nil	Nil	3	Prosecution lauched which is sub judice
30	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Andaman & Nicobar	17	Nil	Nil	Nil	Nil	Nil	Nil	5	Nil
32	Chandigarh	93	63	Nil	Nil	NA	NA	NA	6	SCN Issued
33	Delhi	335 (Samples tested by DTL, Delhi)	9	5	5	Nil	Total No of FIR Registered=01	Rs 19 Lacs (Approx)	75	209 firms were found contravening various provision of D & C Act, 1940 & Rules, 1945 Action against arring firms has been inititated taken as per Rules
34	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
35	Daman & Diu					Data Awaited				
36	Lakshadweep					Data Awaited				
TOTAL		31,338	1019	81	270	32				

**Number of samples tested and enforcement actions taken by State Drugs Controller during
1st April 2018 to 30th April, 2019**

S. No .	States/Uts	No. of drugs samples tested	No. of drugs sample s declared not of standa rd quality	No. of drugs samples declared spurious/ adulterate d	No. of prosecution launched for manufacturi ng, sale and distribution of spurious/ adulterated drugs	No. of cases (as mention ed in the earlier column) decided	No. of perso ns arrest ed	Approx. value of drug seized (Rs)	No. of Raids Conduct ed	Action taken w.r.t. no. of raid conducted
1	Andhra Pradesh*	1266	57	3	Nil	Nil	Nil	3,00,800	135	630 shops inspected
2	Arunachal Pradesh	98	4	1 (Misbrand ed)	Under investigation	Nil	Nil	Nil	Nil	Nil
3	Assam	451	40	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar**	169	14	Nil	2	Nil	9	4,84,048/-	35	FIR - 13 Suspension - 2
5	Chattisgarh	438	34	Nil	2	2	Nil	1800	2	2
6	Goa	693	16	NIL	NIL	NIL	NIL	NIL	NIL	Not applicable
7	Gujarat	13854	491	4	9	NIL	NIL	12.00 lacs	5	Under investigation
8	Haryana	2904	12	Nil	51	54	Nil	Nil	13836	1081 Cancelled, 190 Suspended
9	Himachal Pradesh*	1228	42	nil	1(case of year 2016)	nil	nil	nil	nil	nil
10	Jharkhand	109	9	1	In process	Not reported	2	30,596/-	148	Suspension-59 FIR/Prosecution-48 Cancellation-4
11	Jammu & Kashmir	2526	80	4	3 (3 prosecutions launched, 1 for current year, 1 for previous year, 1 for Stemil0MD under 17 B)	Nil	Nil	Spurious Drugs Seizure = 25,527/= (Total Seizure made under D&C Act 1940 = 17,87,113/-)	15887 (Total No. of Inspectio ns conduuct ed)	Suspensions=327
12	Karnataka	5683	341	Nil	1	Nil	Nil	Nil	Nil	Nil
13	Kerala	8827	127	Nil	Nil	Nil	Nil	Nil	Nil	NA
14	Madhya Pradesh	1836	49	6 (1 product permission cancelled, 5 referred to concerned d state	Nil	Nil	Nil	Nil	Nil	Nil
15	Maharashtra	2816	194	26	30	Nil	16	11007809	28	FIR-22
16	Manipur*	53	2	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Meghalaya	46	11	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Mizoram	440	6	Nil	Nil	Nil	Nil	Nil	Nil	Nil

19	Nagaland	88	4	Nil	Nil	Nil	Nil		Nil	Nil
20	Odisha	2358	71	Nil	Nil	Nil	Nil	Nil	1020	SCN issued
21	Punjab									1 Court case launched, 2 cases manufacturer challenged the test reports, Rest under process
22	Rajasthan	2671	150	24	9	0	3	846875	9	03 FIR launched
23	Sikkim	68	nil	nil	nil	nil	nil	nil	nil	nil
24	Tamilnadu	10750	304	9	6 (no. of cases detected before 01.04.2018)	NIL	NIL	NIL	304 raids have been conducted during the said period against the sales premises.	96 (the number of cases detected before 01.04.2018)
25	Telangana*	2530	39	Nil	Nil	Nil	Nil	Nil	Nil	NA
26	Tripura	2306	48	Nil	Nil	NA	Nil	15000	2	Under process
27	Uttarakhand	203	25	10	3	3	5	Approx. 2.25 Cr	18	15
28	Uttar Pradesh	7404	231	84	341	6	111	34645846	1085	132 FIR were lodged and 111 persons were arrested
29	West Bengal	348	12	1	3	Nil	2	Not Calculated	4	Sub-judice
30	Pondicherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
31	Andaman & Nicobar	73	NIL	NIL	NIL	NIL	NIL	NIL	12	NIL
32	Chandigarh	117	1	Nil	Nil	Nil	Nil	Nil	39	Under process/investigation
33	Delhi	725	13	9	3	7	Total no. of FIR registered = NIL 60 lacs (Approx.)	109	330 Firms were found contraventions of various provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945. Action against erring firm has been initiated/taken as per Rules.	
34	Dadra & Nagar Haveli	19	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
35	Daman & Diu*	48	nil	nil	nil	nil	nil	nil	nil	nil
36	Lakshadweep**	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
TOTAL		76,101	2,549	205	484	77	153	80389057 (Approx.)	33,492	

* Upto 31st March 2018

** Upto 30th Sept 2017

**Number of samples tested and enforcement actions taken by State Drugs Controller during
1st April 2017 to 31st March, 2018**

S. No.	States/Uts	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/ adulterated	No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs	No. of cases (as mentioned in the earlier column) decided	No. of persons arrested	Approx. value of drug seized (Rs)	No. of Raids Conducted	Action taken w.r.t. no. of raid conducted
1	Andhra Pradesh	2366	102	10	2	nil	8	2075759	316	67 seizures
2	Arunachal Pradesh	180	6	nil	nil	nil	nil	nil	nil	nil
3	Assam	766	45	nil	nil	nil	nil	nil	nil	nil
4	Bihar #	169	14	Nil	2	Nil	9	4,84,048/-	35	FIR - 13 Suspension - 2
5	Chattisgarh	409	34	nil	nil	nil	nil	nil	nil	nil
6	Goa	765	10	nil	nil	nil	nil	nil	nil	nil
7	Gujarat	13221	395	4	2	nil	nil	19.92 lakhs	8	4
8	Haryana	1313	29	2	nil	nil	nil	nil	2842	license suspended -5 license cancelled -9
9	Himachal Pradesh	1228	42	nil	1(case of year 2016)	nil	nil	nil	nil	nil
10	Jharkhand									suspension- 26 prosecution-7 cancellation- 3 FIR-12
11	Jammu & Kashmir	3312	69	nil	nil	nil	nil	22,47,745	nil	nil
12	Karnataka	7539	480	nil	2	nil	nil	240250	nil	nil
13	Kerala	8237	152	nil	nil	nil	nil	nil	nil	nil
14	Madhya Pradesh	1715	38	3	nil	nil	nil	nil	nil	nil
15	Maharashtra	4760	361	38	In all cases prosecution orders are issued & in 5 cases prosecution are filed in the court	investigation in progress	19	62775034	162	nil
16	Manipur	53	2	nil	nil	nil	nil	nil	nil	nil
17	Meghalaya	75	10	nil	nil	nil	nil	nil	nil	nil
18	Mizoram	263	nil	nil	nil	nil	nil	nil	nil	nil
19	Nagaland	36	nil	nil	nil	nil	nil	nil	nil	nil
20	Odisha	3949	121	nil	nil	nil	nil	nil	994	Show cause notice issued
21	Punjab	3720	66	19	11	2	nil	71484	1787	cases are under investigation
22	Rajasthan	2346	218	123	3	nil	nil	26535506	11	nil

23	Sikkim	25	nil	nil	nil	nil	nil	nil	nil	nil
24	Tamilnadu	11601	172	5	6*	nil	nil	nil	177	under investigation for taking legal action
25	Telangana	2530	39	nil	nil	nil	nil	nil	nil	NA
26	Tripura	1303	19	nil	nil	nil	nil	28 lakhs	2	prosecution launched
27	Uttarakhand	180	10	2	3	3	8	20 lakhs	20	16
28	Uttar Pradesh	9421	282	23	56	nil	101	60314082	592	105 FIR were lodged and 101 person were arrested
29	West Bengal	515	40	3	2	nil	3	3 lakhs	2	prosecution started
30	Pondicherry	nil	nil	nil	nil	nil	nil	nil	nil	nil
31	Andaman & Nicobar	nil	nil	nil	nil	nil	nil	nil	nil	nil
32	Chandigarh	64	1	nil	nil	nil	nil	nil	1	under investigation
33	Delhi	464	22	3	2	11	FIR-15	167 lakhs approx	82	269 firms were found contravening various proviso of D & C Act and Rules . Action against erring firm has been initiated as per said rules
34	Dadra & Nagar Haveli	12	1	nil	nil	nil	nil	nil	nil	nil
35	Daman & Diu	48	nil	nil	nil	nil	nil	nil	nil	nil
36	Lakshadweep #	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
TOTAL		82,599	2783	236	131	16	163	178,608,008	7067	

(*) including the cases of previous year

(#) data 1st Apr, 2017 to 30th Sept, 2017

**Number of samples tested and enforcement actions taken by State Drugs Controller during
1st April 2016 to 31st March, 2017**

S.No.	States	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/adulterated	No. of prosecution launched for manufacturing, sale and distribution of spurious/adulterated drugs	No. of cases (as mentioned in the earlier column) decided	No. of persons arrested	Approx. value of drug seized	No. of Raids Conducted	Action taken w.r.t no. of raids conducted
1	Andhra Pradesh	2979	22	Nil	Nil	Nil	Nil	13567403	Nil	Nil
2	Arunachal Pradesh	47	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Assam	745	43	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar*	397	11	Nil	Nil	6	16	26311817	78	47
5	Goa	534	17	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Gujarat	11071	535	22	2	Nil	Nil	Nil	3	under Investigation
7	Haryana	1901	12	1	5	1	Nil	Nil	6890	-
8	Himachal Pradesh	1001	36	5	Nil	Nil	Nil	Nil	Nil	Nil
9	Jammu & Kashmir	2958	60	Nil	Nil	Nil	Nil	13983937	Nil	Nil
10	Karnataka	8217	468	Nil	2	Nil	Nil	21 Lakhs NSQ Drugs	-	Nil
11	Kerala	8934	140	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12	Madhya Pradesh	1624	15	3	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	4592	335	33	In all cases, prosecution orders are issued & In 4 cases prosecution are filed in the Court.	Nil	1	392235	10	7
14	Manipur*	19	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	Meghalaya*	97	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16	Mizoram	79	8	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Nagaland	22	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Orissa	4036	113	Nil	Nil	Nil	Nil	Nil	851	Nil
19	Punjab	2750	58	16	12 (Action under process in rest of cases)	1	3	1,771,725	1389	1 court case has been launched rest of the cases are under investigation
20	Rajasthan	2545	147	30	3	2	15	1615137.47	13	1- process in court for withdraw retesting request by manufacturers 12- under investigation
21	Sikkim	102	3	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	Tamilnadu	9510	392	4	6 #	Nil	Nil	Nil	447	370 #
23	Tripura	1151	10	Nil	Nil	Nil	Nil	Nil	Nil	Nil

24	Uttar Pradesh	7357	222	3	106	2	54	14,235,568	1119	FIR- 57,persons arrested- 54,Total seizure-Rs. 14235568
25	West Bengal	683	36	4	6	Nil	4	Nil	4	Nil
26	Pondicherry	3	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar *	Nil	Nil	Nil	Nil	Nil	Nil	Nil	10	Nil
28	Chandigarh	86	2	Nil	Nil	Nil	Nil	Nil	Nil	Nil
29	Delhi	278	18	2	5	5	Nil	15000	35	Total 289 firms were inspected out of which 82 firms were found contravening various provisions of Drugs and Cosmetics Rules,1945. Action has been initiated/ taken against erring firms as per Rules.
30	Dadra & Nagar Haveli	4	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	15	2	Nil	Nil	Nil	Nil	468895	1	Case is under investigation
34	Jharkhand	148	13	Nil	6	Nil	13	2807000	66	Suspension- 34 Prosecution - 35 Cancellation - 05 FIR -28
35	Uttarakhand	217	22	Nil	Nil	Nil	Nil	Nil	5	Nil
36	Telangana	2619	39	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total		76,721	2,780	123	186	17	106	7,72,68,717.5	10,921	-

(*)= data as on 1st April 2016 to 30th Sept. 2016)

(#)= Figure indicates the number of cases detected before 01.04.2016